

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.201 - IA/1356(AHM)2023  
in  
**CP(IB) 237 of 2018**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Mahaveer Transport  
V/s

Neuromed Imaging Centre Private Limited

.....Applicant

.....Respondent

**Order delivered on: 09/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Arjun Sheth, Adv. a.w Mr. Rajiv Chawla, Adv.  
Liquidator in person : Mr. Umesh Ved  
For the RoC :None

**ORDER**

Heard Ld. Counsel for the applicant.

Order is reserved.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**